

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP(CAA) No.72/230/2023</b>
<b>NAME OF THE COMPANY</b>	<b>Mahatamil Mining and Thermal Energy Ltd (Transferor o.1) &amp; Dikon Infratech Pvt Ltd (Transferor Co.2) &amp; Tethys Properties Pvt Ltd (Transferor Co.3) &amp; Belinda Properties Pvt Ltd (Transferor Co.4) &amp; Mirach Power Ltd (Transferor Co.5) &amp; National Energy Trading and Services Ltd (Transferee Co.)</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	<b>230</b>

**ORDER**

**Present:** Ld. PCS Mr. Vinay Babu Gade for the Petitioner.

Mr. Vasant Rao Meshram, Assistant Director from OL office.

Reminder to be issued to the RD for filing RD report. **Matter is adjourned to 30.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**